

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (PIL) No. 417 of 2021**

Subodh Mehta **Petitioner**
Versus
State of Jharkhand & Ors. **Respondents**

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioner : Mr. Binod Singh, Advocate
For the State : Mr. Rajiv Ranjan, Advocate General
Mr. Piyush Chitresh, A.C. to A.G.

Oral Order

06 / Dated : 09.09.2021

As prayed, put up this matter along with W.P. (PIL) No. 269 of
2021.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)

VK/AKT